

The actual expenditure incurred is shown below :

Year	Training expenditure (Rs. in lakhs)
1980-81	11.77
1981-82	18.03
1982-83	Not reported
1983-84	35.96
<b>Total</b>	<b>65.76</b>

#### Extension of TV Facilities in Maharashtra

904. SHRI HUSSAIN DALWAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the districts of Maharashtra which have been extended T.V. facility; and

(b) the districts of Maharashtra proposed to be included in T.V. extension programme for the year 1985-86 ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) The districts of Maharashtra which are at present covered by TV service in full or in part, are given below :

- |                    |                 |
|--------------------|-----------------|
| (1) Greater Bombay | (13) Akola      |
| (2) Thane          | (14) Sholapur   |
| (3) Ratnagiri      | (15) Sangli     |
| (4) Sindhudurg     | (16) Kolhapur   |
| (5) Raigarh        | (17) Lature     |
| (6) Satara         | (18) Nanded     |
| (7) Pune           | (19) Parbhani   |
| (8) Nasik          | (20) Chandrapur |
| (9) Dhule          | (21) Nagpur     |
| (10) Jalgaon       | (22) Bhandara   |
| (11) Aurangabad    | (23) Amravati   |
| (12) Jalna         | (24) Ahmednagar |

(b) TV coverage in Ratnagiri and Sindhudurg districts is expected to improve with the augmentation of power of the 1 KW TV transmitter at Panaji to 10 KW. With the augmentation of the power of the existing 1 KW TV transmitter at Nagpur to 10 KW, TV service is expected to become available to Wardha and parts of Yavatmal districts and the present TV coverage of Nagpur, Bhandara, Chandrapur and Amravati districts is expected to improve.

[Translation]

#### Commodities sold through Public Distribution System

905. SHRI NARSINH MAKWANA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the commodities sold through the public distribution system and the criteria adopted in fixing their prices;

(b) whether any request has been received by the Government seeking addition of more commodities to the list of those being sold through public distribution system at present and if so, the details thereof;

(c) the number of days in a month for which fair price shops in rural areas remains open; and

(d) whether any working hours have been fixed for the fair price shops ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). The Central Government has taken the responsibility for supplying certain key essential commodities like, wheat, rice, sugar, edible oils, kerosene, controlled cloth and soft coke to the States/Union Territories for distribution through the network of fair price shops. These commodities are supplied to the State Governments at uniform issue prices which are fixed from time to time by the Central Government. The States are permitted to add to these prices local handling and transportation charges etc. so as to arrive at the end retail price for the commodity. In the case of levy sugar, however, there is a uniform retail price of Rs. 4 per kg. at